NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/ (IB)/2017

NAME OF THE PETITIONER(S)

: ZEE ENTERTAINMENT ENTERPRISES LTD

NAME OF THE RESPONDENT(S)

: TANJARA TRADING PVT LTD

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ORDER

Counsel for Petitioner present. Counsel for Respondent also present. Counsel for Respondent submitted that there is a chance of settlement in the matter. Counsel for Petitioner prayed short time for taking instructions from his client, who is at Mumbai. At request of both the Counsels, time is enlarged. Put up on 23.08.2017 at 10.30 A.M.

> (K. ANANTHA PADMANABHASWAMY) MEMBER (JUDICIAL)

ghk